## Declaration of Assets and Liabilties

Year-2020-21 - 15/2/2

I, Praveen Kumar, son of Mr. Manoj Kumar, aged 25 years, belonging to Bihar Vidhan Sabha Secretariat Service and presently working as Assistant in Bihar Vidhan Sabha, Patna give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.\*

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Dogowinstrom	Self	Spouse Name	Dependant-1 Name (Father) Manoj Kumar	Dependant-2 Name (Mother) Sita Devi	Dependant -3 Name
(i)	Cash	Rs. 8,000.00/- (Approx.)		Rs. 25000.00/- (Approx.)	Rs. 40,000.00/-	
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	SB-Rs. 49,268.47/-		Rs. 12,000.00/- (Approx.)	(Approx.)  Rs. 18,000.00/- (Approx.)	
(iii)	Bonds, Debentures and Shares in Companies,	Rs. 38,547/- (Approx.)		NIL	NIL	
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	NIL		NIL	NIL	
(v)	Motor Vehicles (details of make, etc)	NIL		Pulsar 150 twin disk (Bike)	NIL	
(vi)	Jewellery (details of weight and value)			Gold-10gm Rs.49,425/- (Approx.) Silver-30gm Rs. 2,100/- (Approx.)	Gold-260gm Rs.12,85,050/- (Approx.) Silver-240gm Rs. 16,800/- (Approx.)	
(vii )	Other assets, such as values of claims/ interests	NIL	B: 78	DUCETS SUCH PRO DIAMES. NIL	NIL	

Note: - Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*. Dependant here means a person substantially dependant on the income of the employee.

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## B.

Detail of Immovable assets.

(Note:- Properties in joint ownership indicating the extent of joint ownership will also have to be

Sr. No.	Dogowin 4	Self	Spouse Name	Dependant – 1 Name Manoj Kumar	Dependant-2 Name Sita Devi	Dependan -3 Name
(i)	Agricultural Land- Location (s)- SurveyNumber (s)- Extent (Total Measurement)- Current market value	NIL		In Village- Rampurwa, Dist-W. Champaran,Area-3 kattha. Approximately. Value Not Known.	NIL	
(ii)	Non-Agricultural Land- Location (s)- Survery Number (s)- Measurement- Current market value	NIL		(Parental)	In Village- Rampurwa, Dist-W. Champaran, Area- 4.5kattha. Approximately. Value Not Known.	
(iii)	Buildings (Commercial and residential)Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	NIL	(5) 119 2	NIL NIL	NIL	
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value	NIL		In Village- Rampurwa, Dist-W. Champaran, Builtup Area- 1,150 sqft (Approx.) Value Not Known.	NIL	
	Others (such as interest in property)	NIL	TO SEE STATE	est of NIL 371	NIL	

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :[Note: Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on 10-02-2021
(a)	(i) Loans from Banks	ron Barn	Nil
	(ii) Loans form Financial Institutions	Feet Loans form Funa	cla instituciono
	(iii) Government Dues : (a) dues to departments dealing with	Covernmentibe	Nil

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1/4	government accommodation	A SECTION OF THE PROPERTY OF T	Grand Street
	(b) dues to department dealing with supply of water		Nil
	(c) dues to departments dealing with supply of electricity		Nil
	(d) dues to departments dealing with telephones		Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Tanaheleoolara	Nil
	(f) Other dues, if any	18 BACK	Nil
(b)	(i)Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)	Assesment Year 2020-21 Income Tax Paid Rs.0/- PAN-IGGPK3824N	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		Nil
	(iii) Sales Tax [Only in case of proprietary business]		Nil
	(iv) Property Tax		Nil

## PERSONAL DETAIL:

i) GPF/CPF/PRAN NO	:-	PRAN- 110114057674
ii) Gender	:-	M (M/F)
iii) Date of Birth	:-	0 2 0 2 1 9 9 6 (DD/MM/YYYY)
iv) Class/Group	;-	B (A/B/C)
v) Cadre	:-	Bihar Vidhan Sabha Secretariat Service  (Full Name e.g., B.A.S. Bihar Administrative Service. B.S.S. Bihar Secretariat Service etc.)
vi) Home District	÷	Patna
I hereby declare that the ab	ove deta	ails are true to the best of my knowledge and belief

Promeen Kumah. Signature:-

Name of Employee:- PRAVEEN KUMAR

Designation:-

Assistant, Bihar Vidhan Sabha, Patna.

Department:-

Bihar Vidhan Sabha Secretariat, Patna

Place :- Patna

Date :- 10-02-21

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.